

(b) The shortfall in expenditure is mainly due to the scale of facilities provided by the State Government under the Scheme. At present, full medical care is being provided in Kanpur and Modinagar, while in rest of the State, only restricted medical care is being provided.

(c) and (d). The administration of medical care under the Scheme is the responsibility of the State Government. The State Government are now engaged in improving the Standard and Scale of medical care and services.

Expenditure incurred on Repair of Bridges on National Highway in West Bengal in Fourth Plan

2597. SHRI KUMAR MAJHI:
SHRI S. N. SINGH DEO.

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total amount sanctioned for repair of weak and damaged Bridges in West Bengal on the national highway during the Fourth Plan period; bridge-wise, with location; and

(b) the broad outlines of the work done bridge-wise up-to-date and the amount spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):
(a) and (b). A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-8606/74]

Bridges on National Highways in West Bengal, Manipur and Meghalaya

2598. SHRI M. S. PURTY:
SHRI SAKTI KUMAR
SARKAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number and location of Bridges costing less than Rs. 50 lakhs on the Highways undertaken in West Bengal, Manipur and Meghalaya during the Fourth Plan Period;

(b) the total cost of the each bridge in these States; and

(c) the broad outlines of the work done up-to-date on each bridge and the actual expenditure incurred up-to-date and the short falls, if any?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):
(a) to (c) Construction of 33 bridges costing less than Rs. 50 lakhs each was undertaken during the Fourth Five Year Plan period. A statement I giving location, estimated cost, progress of construction and expenditure incurred upto 31-3-1974 on these bridges is laid on the Table of the House. [Placed in Library. See No. LT-8607/74] In addition 22 more bridges have been sanctioned but the construction work on these has not yet started. The details of these bridges are given in Statement II laid on the Table of the House [Placed in Library. See No. LT-8607/74]

Fixation of Pays of Pharmacists

2599. SHRI RAJDEO SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the fixation of pays of certain pharmacists working in the Lady Hardinge and Kalawati Saran Children Hospital, New Delhi in regard to 1st and 2nd Pay Commission has not so far been made as a result of agreement arrived at in a meeting held between the Health Ministry and the National Federation of Pharmacists' Associations on the 28th August, 1972;

(b) whether the Ministry of Health had promised to complete the job within three months irrespective of their arrears; and